

Scheme for modernisation of Central and State Police Forces

1813. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has brought in any scheme for the modernisation of Central and the State police forces;

(b) if so, whether the scheme covers the aspects of improvement of capabilities and efficiency including proficient communication skills; and

(c) what is the financial outlay of the entire scheme and whether it will be divided between the Centre and the respective States or it will be funded and managed solely by the Centre only?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. The Government has given its approval for implementation of umbrella scheme of "Modernisation of Police Forces(MPF)" during the years 2017-18 to 2019-20 with financial outlay of ₹ 25,061 crore, out of which the Central Government's share will be ₹ 18,636 crore and the States' Share will be ₹ 6425 crore. The umbrella scheme comprises the schemes for modernisation of Police Forces of States and Union Territories and Scheme of Security Related Expenditure(SRE) for Jammu & Kashmir, North-Eastern States and Left Wing Extremism affected Areas. The scheme of SRE also include various financial requirements related to Central Armed Police Forces (CAPFs). So far as improvement of capabilities and efficiency is concerned, the umbrella scheme include acquisition of training equipment, improvement of forensic capabilities of States' Forensic Science Laboratories, computerization etc. as proposed by States based on their strategic priorities and requirements.

Emulation of J&K model for Maoist affected States

1814. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has asked the security agencies to emulate the Jammu and Kashmir model to Maoist affected States and initiate intelligence based operations against the top Maoist leadership;

(b) whether it is also a fact that there is a growing presence of Maoists at the Kerala-Tamil Nadu-Karnataka tri-junction;

(c) whether it is also a fact that these three States were asked to step up operations against Maoists; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) to (d) Every internal security problem has its own peculiarities and intelligence based operations are conducted accordingly. The Left Wing Extremists have been trying to establish presence at the Kerala-Tamil Nadu-Karnataka tri-junction. While no violence was reported in Karnataka and Tamil Nadu since 2014, violence data for Kerala is as under:

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- | | | |
|-------|--------|-----------------------|
| (i) | 2014 - | 08 |
| (ii) | 2015 - | 10 |
| (iii) | 2016 - | 05 |
| (iv) | 2017 - | 00 (upto 15 Dec 2017) |
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The Centre has been providing support to the States through training, sharing of intelligence etc. on a continuous basis.

Sources of funding of naxalism and terrorism

†1815. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that naxalism and terrorism have really suffered a blow following demonetisation, as it was claimed;

(b) if so, how; and

(c) if not the sources of funding of naxalism and terrorism and information available with Government in this regard, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) to (c) Yes, Sir.

As per reports, the demonetisation of bank notes of ₹ 500 and ₹ 1000 denomination resulted in significant positive impact on most theatres of violence in the country. LWE cadres have deposited illegal money into the accounts of the sympathizers or simple

†Original notice of the question was received in Hindi.